

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

2.

**IA-3356(MB)2024 IN
C.P. (IB)/1442(MB)2020**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.07.2024**

NAME OF THE PARTIES:

Vidya Sahakari Bank Ltd

Vs.

Supertharrm Engineers Private Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA-3356(MB)2024

1. Mr. Avinash R. Khanolkar a/w Ms. Khushbu Bhanushali, Ms. Surekha Yadav, Ld. Counsel for the Applicant present. None present for the Respondent.
2. List this matter for further consideration on **15.07.2024**.

**Sd/-
ANU JAGMOHAN SINGH
Member (Technical)**

**Sd/-
KISHORE VEMULAPALLI
Member (Judicial)**